

concession on urea and decontrolled fertilisers like DAP, MOP, SSP and Complexes, during the last three years;

(b) the subsidy/concession on fertilisers has enabled sale of these fertilisers to farmers at considerably reduced prices fixed by the Government;

(c) Amounts of Rs. 2258.70 crore, Rs. 3075.37 crore and Rs. 3051.23 crore were disbursed as subsidy to urea producers in Uttar Pradesh during 1997-98, 1998-99 and 1999-2000, respectively

(d) The subsidy disbursed to urea manufacturers in Uttar Pradesh upto 31st July 2000 during the current financial year is Rs. 775.44 crore.

Complaints in relief works for calamity victims

2652. SHRI NARENDRA MOHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any complaints that rice sent to calamity stricken areas of some states has not reached to the affected people and was sold on the way;

(b) whether there is any exclusive rule and law to ensure that material collected for relief purposes reaches the calamity stricken areas and affected person; and

(c) if so, whether these are being followed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SB.P.B.K. SATYANARAYANA RAO): (a) to (c) Distribution of relief assistance and undertaking relief measures at the ground level are the responsibility of the State Government concerned. No such complaints has been received in this Ministry.